

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO: 1659
TO BE ANSWERED ON 16.12.2022

INTEGRATED CHILD DEVELOPMENT SERVICES SCHEME

1659: DR. SUJAY RADHAKRISHNA VIKHE PATIL:
DR. HEENA GAVIT:
PROF. RITA BAHUGUNA JOSHI:
DR. KRISHNA PAL SINGH YADAV:
SHRI UNMESH BHAIYYASAHEB PATIL:
DR. SHRIKANT EKNATH SHINDE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a. the aims and objectives of launching Integrated Child Development Services (ICDS) scheme;
- b. the details of the programmes implemented under the ICDS scheme during each of the last three years and the current year, State/UT-wise;
- c. the details of the funds allocated, released and its utilization reported by the States/UTs under the scheme during the said period along with the number of beneficiaries enrolled therein; and
- d. whether the Government has approved strengthening and restructuring of ICDS scheme and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) Anganwadi Services under Saksham Anganwadi and Poshan 2.0 (earlier known as Umbrella Integrated Child Development Services Scheme) is a Centrally Sponsored Scheme implemented by States/UTs with the following objectives:-

- i. To improve the nutritional and health status of children in the age-group of 0-6 years;
- ii. To lay the foundation for proper psychological, physical and social development of the child;
- iii. To reduce the incidence of mortality, morbidity, malnutrition and school dropouts;

- iv. To achieve effective co-ordination of policy and implementation amongst the various departments to promote child development; and
- v. To enhance the capability of the mother to look after the normal health and nutritional needs of the child through proper nutrition and health education.

Under Anganwadi Services, a package of six services, namely, (i) Supplementary Nutrition; (ii) Pre-school Non-formal Education; (iii) Nutrition & Health Education; (iv) Immunization; (v) Health Check-up; and (vi) Referral Services has been provided to all eligible beneficiaries, namely, children in the age group of 0-6 years, pregnant women and lactating mothers through the platform of Anganwadi Centres across the country. Three of the services viz. Immunization, Health Check-up and Referral Services are related to health and are provided through National Health Mission (NHM) & Public Health Infrastructure.

The services are provided to all eligible beneficiaries who registered themselves at Anganwadi Centres without any limitation and necessary awareness has been created among public to avail the nutritional and health services provided.

(c) The details of the funds allocated, released and its utilization reported by the States/ UTs is placed at **Annexure I** and the number of beneficiaries is placed at **Annexure II**.

(d) 'Saksham Anganwadi and Poshan 2.0' is an Integrated Nutrition Support Programme. It seeks to address the challenges of malnutrition in children, adolescent girls, pregnant women and lactating mothers through a strategic shift in nutrition content and delivery and by creation of a convergent eco-system to develop and promote practices that nurture health, wellness and immunity. Following sub-schemes concerned with nutrition have been realigned and brought under 'Saksham Anganwadi and Poshan 2.0':

- i) Anganwadi Services
- ii) Scheme for Adolescent Girls
- iii) POSHAN Abhiyaan

Components under Saksham Anganwadi have been reorganized in primary verticals: Nutrition Support for Poshan and for Adolescent Girls; Early Childhood Care and Education [3-6 years] for enhancing quality of learning and learning material and Anganwadi Infrastructure including Saksham Anganwadis. Beneficiaries covered under the Scheme are children (6 months-6 years), pregnant women and lactating mothers and Adolescent Girls (14-18 years) in Aspirational Districts and NER (in lieu of earlier coverage of out of school adolescent girls in the age group (11-14 years).

From time to time Government has taken many steps for strengthening Anganwadi Services. These include revision of cost norms of supplementary nutrition, provision of construction of Anganwadi Centres under Convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), provision of drinking water and sanitation facilities under Swachhta Action Plan (SAP) etc.

There have been sustained engagements with State Governments for review and improvement including recent interactions to discuss different implementation related issues to strengthen services. Further, Streamlined Guidelines were issued on 13.01.2021, covering several aspects such as quality assurance, roles and responsibilities of duty holders, procedure for procurement, integrating AYUSH concepts and Data management and monitoring through “Poshan Tracker” for transparency, efficiency and accountability in delivery of Supplementary Nutrition. Under Saksham Anganwadi and Poshan 2.0, 2 lakh selected AWCs (@40,000 AWCs per year) would be strengthened, upgraded and rejuvenated for improved nutrition delivery.

Annexure I

Statement referred to in part (c) of the Lok Sabha Unstarred Q.No.1659 for answer on 16.12.2022 regarding Integrated Child Development Services Scheme asked by DR. SUJAY RADHAKRISHNA VIKHE PATIL, DR. HEENA GAVIT, PROF. RITA BAHUGUNA JOSHI, DR. KRISHNA PAL SINGH YADAV, SHRI UNMESH BHAIYYASAHEB PATIL and DR. SHRIKANT EKNATH SHINDE:

Details of funds allocated, released and utilized to States/ UTs:-

(Rs. In Lakhs)

S.No	Stats/UTs	2019-20		
		APIP Approved	Funds released	Funds Utilized
1	ANDHRA PRADESH	81270.60	69100.42	68577.36
2	BIHAR	144152.87	127888.67	125363.59
3	CHHATTISGARH	67220.87	48339.67	54635.36
4	GOA	1909.88	1559.15	1701.61
5	GUJARAT	71652.67	68684.12	70856.28
6	HARYANA	26545.95	18029.66	14964.65
7	JHARKHAND	58230.22	43355.99	42375.41
8	KARNATAKA	98521.79	76966.72	87667.51
9	KERALA	36521.12	32140.86	33120.36
10	MADHYA PRADESH	144676.41	121491.90	125330.39
11	MAHARASHTRA	129779.45	133136.17	141074.95
12	ODISHA	104875.90	85993.04	87708.97
13	PUNJAB	45564.48	20144.35	17510.59
14	RAJASTHAN	74974.65	58453.75	59096.39
15	TAMIL NADU	74671.97	64868.45	65280.11
16	TELANGANA	50590.23	45841.08	42008.41
17	UTTAR PRADESH	282896.18	236406.00	245280.88
18	WEST BENGAL	138042.90	116399.75	132046
19	DELHI	18911.30	13293.20	12385.06
20	PUDUCHERRY	691.13	489.43	642.63
21	HIMACHAL PRADESH	30734.10	25181.85	25242.53
22	JAMMU & KASHMIR	43489.22	31999.86	32697.65
23	UTTARAKHAND	38000.14	30309.77	33475.62

24	ANDAMAN & NICOBAR	1565.88	1190.78	1129.98
25	CHANDIGARH	1614.73	1347.93	1327.68
26	D. & NAGAR HAVELI	643.60	573.81	561.65
27	DAMAN & DIU	314.54	267.58	261.47
28	LAKSHADWEEP	206.06	132.51	126.98
29	ARUNACHAL PRADESH	15021.41	12430.77	13478.5
30	ASSAM	117340.25	121893.00	122538.08
31	MANIPUR	26595.90	16157.52	14224.04
32	MEGHALAYA	20349.60	18484.66	18081.39
33	MIZORAM	6298.44	4814.39	5639.96
34	NAGALAND	14649.56	15370.48	15080.04
35	SIKKIM	2777.88	2023.90	2555.51
36	TRIPURA	21465.73	16615.07	16384.61
Total		1992767.61	1681376.26	1730432.20

(Rupees in Lakhs)

Sl. No.	State/UTs	Fund released during 2020-21					
		SNP			ICDS (GENERAL)		
		APIP Approved	Funds released	Funds Utilized	APIP Approved	Funds released	Funds Utilized
1	ANDHRA PRADESH	37473.16	37135.93	39621.07	39873.84	32145.17	35874.75
2	BIHAR	85607.81	85607.81	92248.70	79313.7	41451.77	45445.88
3	CHHATTISGARH	32790.77	24593.07	26222.62	33870.8	25841.06	26987.48
4	GOA	881.76	858.8	823.09	1285.37	1165.27	892.91
5	GUJARAT	39368.34	33671.97	50526.47	32465.82	27761.28	29690.94
6	HARYANA	9251.15	5919.04	9630.85	16977.41	12194.63	11869.85
7	JHARKHAND	35190.74	26033.9	13609.62	26459.84	19750.86	19224.29
8	KARNATAKA	59944.17	41000	58445.14	40205.33	27641.75	35653.32
9	KERALA	13049.61	13049.61	17111.18	23197.38	18941.99	19153.59
10	MADHYA PRADESH	76522.02	74405.7	55338.77	62419.6	47631.89	53155.97
11	MAHARASHTRA	66616.79	66330.71	86147.00	66818.56	52452.49	57438.70

12	ODISHA	51279.05	50299.05	50434.24	44976.91	34353.21	38054.00
13	PUNJAB	9060.70	4341.15	5640.37	16596.86	12687.89	14216.29
14	RAJASTHAN	40198.42	34894.46	36702.71	37836.08	28231.15	32069.77
15	TAMIL NADU	39852.62	39022.39	37167.33	32395.03	22048.8	26062.17
16	TELANGANA	22487.67	21522.15	25139.46	23957.08	18408.88	21042.26
17	UTTAR PRADESH	188948.75	139063.6	88800.15	106996.83	59495.34	83636.83
18	WEST BENGAL	65848.20	65848.2	31659.56	67822.24	38757.05	58129.73
19	DELHI	7185.75	6539.81	7179.30	10931.52	3547.26	6331.49
20	PUDUCHERRY	0.00	0	84.54	555.58	424.39	251.48
21	HIMACHAL PRADESH	8441.22	6919.79	7023.79	24591.84	18632.28	21153.62
22	JAMMU & KASHMIR	4682.72	4629.5	3512.05	39620.25	24272.52	37184.90
23	UTTARAKHAND	14629.43	14629.43	15276.49	23445.95	17820.82	17265.85
24	ANDAMAN & NICOBAR	406.43	406.43	406.43	1155.01	1119.01	119.01
25	CHANDIGARH	633.26	633.26	633.26	616.57	594.07	594.07
26	D. & NAGAR HAVELI & DAMAN & DIU	410.11	410.11	410.11	511.68	491.43	491.43
27	LADAKH	554.23	554.23	554.23	1694.07	1885.98	1885.98
28	LAKSHADWEEP	121.31	90.99	90.99	127.78	113.44	113.44
29	ARUNACHAL PRADESH	4001.44	3708.17	3767.99	11246.92	4420.82	2632.04
30	ASSAM	54495.86	54495.86	69759.55	63289.83	52880.27	52030.96
31	MANIPUR	8771.49	10697.3	6667.96	15507.42	6686.14	7993.14
32	MEGHALAYA	11707.34	11648.95	11224.55	6965.8	6044.17	6175.57
33	MIZORAM	2713.59	2288.18	2288.18	3874.83	5104.16	3580.04
34	NAGALAND	8233.04	8232.9	8233.04	6921.27	6688.44	6705.38
35	SIKKIM	606.45	336.42	517.57	2169.57	2093.06	2067.21
36	TRIPURA	8670.68	6503.02	7261.80	11488.99	8734.45	10334.73
Total		1010636.08	896321.89	870160.16	978183.56	682513.19	785509.07

APIP- Annual Programme Implementation Plan

N/R-Not reported by State Government.

(Rs. in lakhs)

Sl. No.	State/UTs	Fund released during 2021-22 (As on 31.03.2022)					
		SNP			ICDS (GENERAL)		
		APIP Approved	Funds released	Funds Utilized	APIP Approved	Funds released	Funds Utilized
1	ANDHRA PRADESH	37135.93	38268.02	Utilization not due for Financial Year 2021-22	37876.99	36192.36	Utilization not due for Financial Year 2021-22
2	BIHAR	85607.81	88368.99		72588.79	69074.08	
3	CHHATTISGARH	24593.07	26771.73		33742.69	33742.69	
4	GOA	871.86	440.88		912.01	642.68	
5	GUJARAT	33671.97	50526.47		34001.50	32817.50	
6	HARYANA	5919.04	5919.04		19394.22	11384.31	
7	JHARKHAND	26033.90	17595.38		25404.26	17702.39	
8	KARNATAKA	42415.51	58102.10		44842.77	42268.09	
9	KERALA	13049.61	19083.19		22751.82	19714.48	
10	MADHYA PRADESH	74405.70	55338.77		58893.51	53208.14	
11	MAHARASHTRA	85709.12	105239.33		72164.88	66099.60	
12	ODISHA	50299.05	49454.24		46388.75	44205.33	
13	PUNJAB	4477.26	4530.36		36741.50	33821.32	
14	RAJASTHAN	34894.46	31399.25		40771.39	36865.38	
15	TAMIL NADU	39022.39	36337.10		33900.72	29201.03	
16	TELANGANA	22029.15	24680.58		25395.92	23552.1	
17	UTTAR PRADESH	139063.60	139063.60		105386.61	100914.99	
18	WEST BENGAL	65848.20	32924.10		72710.37	33911.12	
19	DELHI	6539.81	7825.24		12268.14	5465.76	
20	PUDUCHERRY	0.00	0		592.03	277.80	
21	HIMACHAL PRADESH	7183.83	5766.40		23548.27	19032.34	
22	JAMMU & KASHMIR	4629.50	3458.83		37114.91	37114.91	
23	UTTARAKHAND	14629.43	15276.48		23403.02	20088.77	
24	ANDAMAN & NICOBAR	406.43	203.22		1248.96	1248.96	
25	CHANDIGARH	702.83	702.83		704.95	704.95	
26	D. & NAGAR HAVELI & DAMAN & DIU	410.11	410.11		523.28	523.28	
27	LADAKH	133.65	277.12		1190.35	1190.35	

28	LAKSHADWEEP	171.30	146.33		123.88	63.90
29	ARUNACHAL PRADESH	3708.17	4725.67		12357.17	12357.17
30	ASSAM	54495.86	69759.55		69916.46	62230.33
31	MANIPUR	9101.98	8588.77		14303.27	14303.27
32	MEGHALAYA	11240.57	11051.14		7040.41	6281.68
33	MIZORAM	2288.18	1862.77		4096.69	3315.32
34	NAGALAND	8232.90	8232.75		7232.43	7232.43
35	SIKKIM	359.50	303.22		2312.77	2269.84
36	TRIPURA	7104.28	6883.37		12363.57	11789.1
Total		916385.96	929516.93		1014209.26	890807.75

SNP- Supplementary Nutrition
Programme

**Funds released under Anganwadi Services Scheme for the year 2022-23 (UPTO
30.11.2022)**

(Rupees in lakhs)						
	STATE	Anganwadi Services (General)	SNP	Toilets & Drinking water facilities	Saksham	Total
1	2	3	4	5	6	7
1	ANDHRA PRADESH	9469.25	9283.98		525.58	19278.81
2	BIHAR	18147.2	64205.86			82353.06
3	CHHATTISGARH	25307.02	12296.54	839.81	1957.92	40401.29
4	GOA	0	435.93			435.93
5	GUJARAT	25501.13	25253.98			50755.11
6	HARYANA	14545.67	4439.28		3.56	18988.51
7	HIMACHAL PRADESH	5887.07	1795.96			7683.03
8	JAMMU & KASHMIR	9278.73	1157.38			10436.11
9	JHARKHAND	0	0			0.00
10	KARNATAKA	11210.69	10603.88			21814.57
11	KERALA	17063.87	9787.21			26851.08
12	MADHYA PRADESH	44170.13	18601.43			62771.56
13	MAHARASHTRA	54123.66	68567.3			122690.96
14	ODISHA	34791.57	37724.29		2920.92	75436.78
15	PUNJAB	0	2238.64			2238.64
16	RAJASTHAN	30578.55	26170.85		102.93	56852.33
17	TAMIL NADU	8475.18	29266.8			37741.98
18	TELANGANA	19046.94	16521.87			35568.81
19	UTTAR PRADESH	79039.12	104297.7		1015.8	184352.62
20	UTTARAKHAND	17552.27	7314.71			24866.98
21	WEST BENGAL	54533	49386.15			103919.15
	Total	478721.05	499349.74	839.81	6526.71	985437.31
	M H 3602	0				0.00
22	DELHI	0	0			0.00

23	PUDUCHERRY	0	0			0.00
	Total	0	0	0	0.00	0.00
	2235	0				0.00
24	ANDAMAN & NICOBAR	0	0			0.00
25	CHANDIGARH	352.46	351.42			703.88
26	DNH & DD	116.53	102.52			219.05
27	LADAKH	892.75	182.23			1074.98
28	LAKSHADWEEP	0	42.83			42.83
	sub total	1361.74	679	0	0.00	2040.74
	N.E. STATES					0.00
29	ARUNACHAL PRADESH	0	0			0.00
30	ASSAM	52437.35	27246			79683.35
31	MANIPUR	0	0			0.00
32	MEGHALAYA	1760.1	2810.14		68.90	4639.14
33	MIZORAM	3072.52	1144.09			4216.61
34	NAGALAND	5424.32	6174.68	136.51		11735.51
35	SIKKIM	0	0			0.00
36	TRIPURA	0	0			0.00
	Total	62694.29	37374.91	136.51	68.90	100274.61
	LIC					0.00
	UNICEF					0.00
	Reimbursement to Chandigrh					0.00
	Grand Total	542777.08	537403.65	976.32	6595.61	1087752.66

Annexure II

Statement referred to in part (c) of the Lok Sabha Unstarred Q.No.1659 for answer on 16.12.2022 regarding Integrated Child Development Services Scheme asked by DR. SUJAY RADHAKRISHNA VIKHE PATIL, DR. HEENA GAVIT, PROF. RITA BAHUGUNA JOSHI, DR. KRISHNA PAL SINGH YADAV, SHRI UNMESH BHAIYYASAHEB PATIL and DR. SHRIKANT EKNATH SHINDE:

Statement of AWCs Sanctioned & Operational, SNP and PSE beneficiaries under ICDS as on 30.06.2022

S. No	State /UTs	No. of Projects		No. of Anganwadi Centres		Beneficiaries of Supplementary Nutrition					Beneficiaries of Pre-school Education		
		Sanctioned	Operational	Sanctioned	Operational	Children (6 months - 3 years)	Children (3 - 6 years)	Total Children (6 months - 6 years)	Pregnant & lactating Mothers (P&LM)	Total Beneficiaries (children 6 months plus P&LM)	Boys (3 - 6 years)	Girls (3 - 6 years)	Total (3 - 6 years)
1	Andhra Pradesh	257	257	55607	55607	1575581	897735	2473316	691631	3164947	452954	444781	897735
2	Arunachal Pradesh	98	98	6225	6225	70887	75322	146209	18511	164720	38048	37274	75322
3	Assam	230	230	62153	61715	1504072	1716760	3220832	595935	3816767	921522	753973	1675495
4	Bihar	544	544	114718	112094	4840793	4324600	9165393	1923614	1108907	2248792	2075808	4324600
5	Chhattisgarh	220	220	52474	51664	1029905	915132	1945037	427884	2372921	448967	450657	899624
6	Goa*	11	11	1262	1262	37152	22218	59370	12845	72215	0	0	0
7	Gujarat	336	336	53029	53029	1714281	1555071	3269352	673039	3942391	779735	745988	1525723
8	Haryana	148	148	25962	25962	657435	322499	979934	302013	1281947	161761	160738	322499

9	Himachal Pradesh					234531	119855	354386	93117	447503	36930	36658	73588
10	Jharkhand	224	224	38432	38432	1620673	1208532	2829205	712185	3541390	667285	649197	1316482
11	Karnataka	204	204	65911	65911	2083686	1572655	3656341	685618	4341959	795300	777355	1572655
12	Kerala	258	258	33318	33115	478256	354496	832752	343864	1176616	180220	174276	354496
13	Madhya Pradesh	453	453	97135	97135	2844488	3058399	5902887	1135127	7038014	1432176	1409211	2841387
14	Maharashtra	553	553	110486	110427	3047944	3069225	6117169	1197374	7314543	1441238	1530054	2971292
15	Manipur	43	43	11510	11510	148886	183005	331891	55239	387130	92318	90165	182483
16	Meghalaya	41	41	5896	5895	214309	252691	467000	74223	541223	115887	112637	228524
17	Mizoram	27	27	2244	2244	54174	46860	101034	20960	121994	20218	20050	40268
18	Nagaland	60	60	3980	3980	188212	180831	369043	41324	410367	87601	85866	173467
19	Odisha	338	338	74154	74154	1632449	1743629	3376078	636767	4012845	935562	908067	1843629
20	Punjab	155	155	27314	27305	616513	282587	899100	256886	1155986	148785	139712	288497
21	Rajasthan	304	304	62010	61852	2252076	1488690	3740766	1118558	4859324	759232	729458	1488690
22	Sikkim	13	13	1308	1308	10130	7495	17625	4268	21893	3799	3696	7495
23	Tamil Nadu	434	434	54439	54439	1907303	764421	2671724	726975	3398699	386400	374263	760663
24	Telangana	149	149	35700	35700	1017581	549128	1566709	384131	1950840	270564	265992	536556
25	Tripura	56	56	10145	9931	144443	182600	327043	56218	383261	91975	90625	182600
26	Uttar Pradesh	897	897	190145	189430	8482468	5255516	13737984	3997398	17735382	2550878	2397644	4948522
27	Uttarakhand	105	105	20067	20067	309717	125778	435495	141817	577312	117089	115824	232913
28	West Bengal	576	576	119481	119481	3496415	3395021	6891436	1428254	8319690	0	0	0

29	A & N Islands	5	5	720	719	9489	4637	14126	2903	17029	2379	2258	4637
30	Chandigarh	3	3	450	450	22491	10863	33354	8762	42116	5536	5327	10863
31	Dadra & N Haveli and Daman & Diu	4	4	409	405	15469	10990	26459	8556	35015	5567	5423	10990
32	Delhi	95	95	10897	10897	36194	178824	54076	1302	670993	88346	85170	17351
33	Jammu & Kashmir	128	128	30765	28078	29335	251557	54491	1175	662413	17246	165504	33797
34	Ladakh	13	13	1173	1138	9139	8477	17616	3172	20788	4266	4211	8477
35	Lakshadweep	9	9	71	71	2819	1063	3882	1053	4935	520	543	1063
36	Puducherry	5	5	855	855	26833	4528	31361	9480	40841	2300	2228	4528
Total		7074	7074	13993	13914	42955	341416	77097	1803	951350	15466	148506	30317
				70	12	898	90	588	7428	16	618	33	251

*Due to COVID-19 AWCs could not run Pre-school Education
